

Name of the Corporate Debtor: M B Malls Private Limited; Date of Commencement of CIRP: 03-08-2022; List of Creditors as on: 14-03-2023; Name of IP: Mr. ABHIMANYU MITTAL; Process Number: 2; Last 5 digit of registration number: 12893

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	31	850281137.78	30	581855071.90	27.54		268426065.87		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1530719838	2	1530719838	72.44		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		Annexure 4
5	Operational creditors (Workmen)					0.00		0		Annexure 5
6	Operational creditors (Employees)					0.00		0		Annexure 6
7	Operational creditors (Government Dues)					0.00		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	32019573	1	472519	0.02		0	30737799	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	13	158360836	0		0.00		0	158360836	Annexure 9
Total		51	2571381384.7799 997	33	2113047428.9	100.00		268426065.87	189098635	